

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2373

ANSWERED ON:10.03.2011

LOSS DUE TO BAN ON MINING

Bais Shri Ramesh;Pandurang Shri Munde Gopinathrao

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any assessment made with regard to revenue loss to the Railways due to ban on mining activities in various parts of the country including Orissa and Karnataka;
- (b) if so, the details of such loss during the last three years and current year, year-wise; and
- (c) the steps taken by the Railways to make up for such loss?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) & (b): Yes, Madam. As per assessment made, there is a shortfall in loading due to restrictions imposed on export of iron ore in the State of Karnataka from August 2010 and restriction/introduction of procedure of transit passes/ permission etc for loading of iron ore in State of Orissa from March 2010. The amount of revenue loss attributable to this shortfall is assessed at Rs. 2000 crore approximately on a pro-rata basis. The restriction by State Government has been imposed starting only from March 2010. There is, therefore, no appreciable financial impact in the earlier years.

(c): The Railways have tried to maximize loading in other commodities to overcome this shortfall. As a result of these efforts, a growth ranging from 6.33% to 14.24% has been achieved in loading of various commodities viz., coal, fertilizers, container, foodgrain etc. upto January 2011. Due to higher growth and yield per kilometer, it is expected that the overall target of goods earnings for 2010-11 would be achieved despite the shortfall in loading mentioned above.